

OA 498/01

NOTES OF THE REGISTRY

On 20 8.2.04

Copies of order
passed in OA 833/01
prepared for counsels
for both sides.

Jh/977
for

ORDERS OF THE TRIBUNAL

Order dated 08/7/2004.

Applicant in O.A. No. 530/2001 has filed M.A. 873/2003 seeking modification/amendment/ recall of order dated 8.4.2002 passed in this O.A. Since the Original Application bearing No. 530/2001 filed by Rashmita Satapathy (applicant of M.A. 837/2003) is being disposed of, it is redundant for the Tribunal to deal with M.A. 837/2003. In the circumstances, M.A. 837/2003 is disposed of.

Jh/977
VICE CHAIRMAN

Jh/977
MEMBER (JUDICIAL)